

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 60 of 2017 (SZ)

Applicant(s)

M/s. Pudukottai District
Vadakadu Neduvasal Pakuthi Pasana
Vivasaigal Nala Sangam,
Rep. by its President,
Mr. M. Selvaraj, Pudukottai District.

Vs. **Respondent(s)**

The Secretary,
Ministry of Petroleum and Natural Gas
Government of India,
New Delhi and 8 others.

Legal Practitioners for Applicant(s)

M/s. Vaiko, G. Devadoss &
R. Senthiselvan.

Legal practitioners for respondent(s)

Mr. G.M. Syed Nurullah Sheriff
for R1 to R3
M/s Kings & Partridge for R4
M/s J.C. Durairaj for R5
M/s. M.K. Subramanian for R6 and R7
Mrs. H. Yasmeeen Ali for R8
Mr. E. Manoharan for R9

Note of the Registry	Orders of the Registrar
Order No. 3	<p>Date: 02.08.17</p> <p style="text-align: center;">Applicant counsel present. Respondents counsel present. On request for filing reply of R4 to R7 and R9 call on 22.08.2017 NFA.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>